

FARE (SHRI RAGHU RAMAIAH):

(a) Refinery gas, Naphtha, Phosphate Rock and Sulphur.

(b) and (c): Partly locally and partly imported. Refinery gas and Naphtha are purchased locally from the adjoining Petroleum Refineries. Sulphur and Rock-phosphate are imported either directly or through the State Trading Corporation.

कोटा (राजस्थान) में एक ट्रान्सफार्मर का जल जाना

5970. श्री श्रींकार लाल बेरवा : क्या सिंचाई और बिद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राजस्थान में कोटा में लगाये गये ट्रान्सफार्मर के हाल में जल जाने के कारण बिजली लगाने का कार्य बन्द कर दिया गया है;

(ख) क्या यह भी सच है कि वह ट्रान्सफार्मर एक महीने पहले ही लगाया गया था; और

(ग) यदि हां तो इसके क्या कारण हैं ?

सिंचाई तथा बिद्युत संत्रालय में उप-मंत्री (श्री सिद्धेश्वर प्रसाद) (क) से (ग) राजस्थान अणु बिजली परियोजना के निर्माण के लिये बिजली उपलब्ध करने के निमित्त 28-2-1968 को राजस्थान राज्यबिजलीबोर्ड द्वारा प्रतिष्ठापित ट्रांसफार्मर केबल में खराबी आ जाने से 7 मार्च 1968 को जल गया था। किंतु इससे बिजली की सप्लाई अबरुद्ध नहीं ई।

Accommodation for Ministers

5971. SHRI MUDRIKA SINHA: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) the names of Ministers who have been allotted residential accommodation after the last General Elections and the number of days after which it was provided after having taken the oath of office;

(b) the names of Ministers who have not been allotted residential accommodation so far and the reasons therefor; and

(c) the number of bungalows vacated from April, 1967 to March, 1968 and the types of those bungalows and the names of persons to whom the bungalows in question have been allotted and the basis on which the bungalows have been allotted?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH): (a) and (b). Out of 55 Ministers/Deputy Ministers 27 were in office on the date the new Cabinet took oath and were in occupation of Government accommodation. 28 Ministers/Deputy Ministers assumed office on or after 13th March, 1967 and Government accommodation was allotted to 27 as one Minister was not interested in the allotment of Government accommodation and decided to stay in his own residence.

A statement indicating the names of the Ministers/Deputy Ministers who have been allotted Government accommodation, date on which they took oath of office and date of allotment etc. is laid on the Table of the House. [Placed in Library. See No. LT-701/68].

(c) From April, 1967 to March, 1968, 55 type VIII bungalows and 35 type VII bungalows have been vacated and allotted to Ministers/Deputy Ministers, M.Ps., Members of Planning Commission, Judges of Supreme/High Court, Chairmen of Commissions/Committees and officers entitled to general pool accommodation. A statement is attached.

Contract to M/s Tarapore and Co., Madras for work on Farakka Barrage Project

5972. SHRI KAMESHWAR SINGH: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that M/s Taraporewala and Co. of Madras were